

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. V. C. BARDE
COURT 50 ADDL. SESSIONS JUDGE
Criminal Cause List Dated 19-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>COMPLIANCE</u>				
1	SPL CASE CBI	100051/2018	The State (Through CBI) Vs Prafulla Kumar Mishra	
<u>HIGH COURT STAYED</u>				
2	SPL CASE CBI	100022/2009	State of Maharashtra C.B.I ACB. MUM Vs Ramesh Shanmukhlal Nakshigara Others	
3	SPL CASE CBI	100045/2010	The State CBI ACB MUMBAI Vs SANJAY TANAJI ZEEMUR AND Others	SPP MR. DUKHANDE SHUKLA

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	SPL CASE CBI	100093/2014	CBI Vs Chandahas Sampat	
<u>HEARING BEFORE CHARGE</u>				
2	SPL CASE CBI	100064/2016	The CBI ACB Vs Abishek Kumar Meena	
(Main Matter REMAND APPLN CBI/0100008/2016)				
<u>HIGH COURT STAYED</u>				
3	SPL CASE CBI	100058/2009	State C.B.I. A.C.B. MUMBAI Vs Karkala Shivaji Arya Others	

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	PMLA SPL CASE	100009/2018	The Assistant Director Mumbai Zonal Office Vs Mehul Chinubhai Choksi And Others	z
<u>HEARING BEFORE CHARGE</u>				
2	SPL CASE CBI	100105/2017	The State of CBI, ACB Vs Bhalchandra Sadashiv Sane and Another 1	
<u>REPLY/SAY</u>				
3	SPL CASE CBI	100021/2010	State CBI ACB MUMBAI Vs Virendra Kumar Agarwal 1 another	
<u>HIGH COURT STAYED</u>				
4	SPL CASE CBI	100073/2008	State of Maharashtra C.B.I.A.C.B.MUM Vs Virendra Kumar Agarwal Others	

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100089/2011	The State CBI ACB Vs Asif Ahmed Kachhi and 7 Ors	SPP Mr. Bhatnagar R. R. Shah - 3 to 5, Fernandes - 7
<u>CHARGE</u>				
2	SPL CASE CBI	100060/2010	The State CBI ACB MUMBAI Vs Shri D. P. Rewawala and Ors.	
<u>HEARING BEFORE CHARGE</u>				
3	SPL CASE CBI	100017/2016	The State CBI ACB Vs Rajgopal Ananthakrishan Iyer and another	

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	SPL CASE CBI	100037/2018	CBI, BS and FC Vs Nirav Deepak Modi and others 24	SPP Mr. Limosin
2	SPL CASE CBI	100038/2018	CBI, BS and FC Vs Gokulnath Raghu Shetty and others 17	SPP Mr. Limosin
<u>APPEARANCE</u>				
3	SPL CASE CBI	100049/2019	C.B.I., B.S.F.C. Vs Sanjay Kumar Prasad and other	pp
